## THE BUDGET (RAILWAYS) 1977-78

THE MINISTER OF RAILWAYS (SHR1 MADHU DANDAVATE): Sir, i lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1977-78 in respect of Railways.

## THE BUDGET (GENERAL) 1977-78

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hind1) of the estimated receipts and expenditure of the Government India for the year 1977-78.

REFERENCE TO REPEAL OF THE **PUBLICATION** PREVENTION  $\mathbf{or}$ OF OBJECTIONABLE MATTERS ACT. RESTORATION OF FEROZE GANDHI ACT AND RELEASE OF NAXALITES HELD UNDER MISA..

SHRI BHUPESH GUPTA (West Bengal); Sir, my firiend Mr. Advani is sitting there. May I have an assurance from him that two Bills, one repealing the Prevention of Publication of Obectionable Matters Act and the other restoration of the Feroze Gandhi Act, will be taken up this very week? I think the hon. Minister will very well introduce himself to the country by restoring the Feroze Gandhi Act and repealing the other Act As far as we are concerned, we are giving full co-operation, so that you do this expeditiously. Let the Parliament start with the restoration of what has been taken away from us, namely, the Feroze Gandhi Act. It will be a very good gesture. I will appeal to my friend Mr. Advani, who was sitting with me-in fact, I am occupying his place now-to do this, to bring this change. I have introduced a Bill already for this restoration. If he does not like that, well, the Government can bring it. I think it is better if the Government brings it. My bill can also be taken up with your consent. You can give permission that the Bill which is before the House can taken up.

OF INFORMA-THE MINISTER TION AND BROADCASTING (SHRI LAL K. ADVANI); So far as the issue which Mr. Bhupesh Gupta has raised is concerned, my Government is committed to restoring the freedom of the Press fully, repealing the Prevention of Publication of Objectionable Matters Act and the restoration of Feroze Gandhi Act regarding the freedom that the Press has enjoyed in respect of the parliamentary proceedings. I look forward to being able to present these Bills.

SHRI BHUPESH GUPTA: There should be no difficulty. It will not present any kind of difficulty.

SHRI KALYAN ROY (West Bengal): What about bonus and scrapping of Compulsory Deposit Scheme? The Minister should assure us that he will take necessary steps.

CHAIRMAN: You will have enough opportunities for raising these things,

SHRI BHUPESH GUPTA: derstand that MISA will not be repealed. It will be reviewed. I want the Central Government to take about it. Many of the Naxalite prisoners are in jail. Other prisoners are also there. I think the Government should give direction that all Naxalite prisoners in West Bengal other places should be released. Two of them were hanged during emergency. I will ask the Government to give some benefit to families.

# THE BUDGET (TAMIL NADU) 1977-78

MINISTER OF THE FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) of the estimated receipts and

[Shri H. M. Patel] expenditure of the State of Tamil Nadu for the year 1977-78.

# THE BUDGET (NAGALAND) 1977-78

THE MINISTER OF FINANCE (SHRI H. M. PATEL); Sir, I lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the State of Nagaland for the year 1977-78.

#### THE BUDGET (PONDICHERRY) 1977-78

MINISTER OF FINANCE (SHRI H. M. PATEL); Sir, I beg to lay on the Table a statement English and Hindi) of the estimated receipts and expenditure of the Union Territory of Pondicherry for the year 1977-78.

सभापति : ग्रब सदन स्थगित किया जाता है श्रीर हम लोग बुधवार, दिनांक 30 मार्च, 1977 को 11 बजे फिर मिलेंगे।

C M GAPTY ... The House then adjourned at seven minutes past two of the clock till eleven of the clock on Wednesday. 30th March, 1977.

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